

DIVISION BENCH

ITEM NO.154

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.67/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PARAS SHELTERS PVT. LTD. & ORS. V/S ROC & ANR.
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Anurup Dutta, Adv. *: For the Petitioner*
- Sh. Krishna Dev Vyas, Adv. *: For the RoC*
- Sh. Niraj Kumar Singh, for *: For the I.T. Deptt.*
- Sh. Krishna Agarwal, Sr. S.C.

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel representing the Petitioner seeks two weeks time to file the rejoinder to the reports filed on behalf of the ROC as well as the Income Tax Department.
- 2.** Let the needful be done within the aforesaid stipulated period by serving an advance copy to the opposite sides.
- 3.** The matter is adjourned for further hearing on 9th May, 2024 and to be taken up at 02:30 PM.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*